



**The Hastinapur Town Development Board (Amendment) Act, 1963**  
Act 10 of 1963

**Keyword(s):**  
Hastinapur Town Development Board, Continuance

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**THE HASTINAPUR TOWN DEVELOPMENT BOARD  
(AMENDMENT) ACT, 1963\***

[U. P. ACT No. X OF 1963]

[*Authoritative English text† of the Hastinapur Nagar Vikas  
Mandal (Sanshodhan) Adhiniyam, 1963*]

**AN  
ACT**

*to provide for the continuance of the Hastinapur Town Develop-  
ment Board Act, 1954*

WHEREAS the Hastinapur Town Development Board (Amend-  
ment) Ordinance, 1962, was promulgated by the Governor  
under Article 213 of the Constitution of India ;

U. P. Act no.  
XIV of 1955.

AND WHEREAS it is necessary and expedient that the said  
Ordinance be replaced by an Act of the Legislature ;

U. P. Ordinance  
no. I of 1962.

IT IS HEREBY enacted in the Fourteenth Year of the Republic  
of India as follows :

1. This Act may be called the Hastinapur Town Development  
Board (Amendment) Act, 1963.

2. In sub-section (3) of section 1 of the Hastinapur Town  
Development Board Act, 1954, for the figures "1962", the figures  
"1965" shall be substituted.

Short title.

3. The Hastinapur Town Development Board (Amendment)  
Ordinance, 1962, is hereby repealed and the provisions of sections  
6 and 24 of the U. P. General Clauses Act, 1904, shall apply as if  
it were an enactment repealed and re-enacted by an Uttar Pradesh  
Act.

Amendment of  
section 1 of  
U. P. Act no. XIV  
of 1955.

Repeal of U. P.  
Ordinance no. I  
of 1962.

U. P. Act no. I  
of 1904.

\*For statement of Objects and Reasons, please see *U. P. Gazette (Extra-  
ordinary)*, dated February 5, 1963 (in Hindi) and February 7, 1963 (in  
English).

Passed in Hindi by the Uttar Pradesh Legislative Assembly on February  
8, 1963 and by the Uttar Pradesh Legislative Council on February 13, 1963.

Received the Assent of the President on March 16, 1963 under Article  
201 of the Constitution of India and was published in the *Uttar Pradesh  
Gazette Extraordinary*, dated March 17, 1963.

†Published in the *Uttar Pradesh Gazette Extraordinary*, dated March 17,  
1963.